

Title: Regarding the Eleventh Finance Commission's Report which led to considerable reduction in the allocation of money for the State of Kerala.

SHRI A.C. JOS : Sir, the State of Kerala has been very badly moulded by the Eleventh Finance Commission. The Eleventh Finance Commission submitted its report on a different criterion than what the Tenth Finance Commission did in regard to Kerala. As per the Tenth Finance Commission, the State of Kerala got Rs. 14,832 crore. The population was taken as a criterion. But the Eleventh Finance Commission has adopted a different criterion by which we are getting only Rs. 12,316 crore. So, we are losing about Rs. 2,516 crore which comes to about 17 per cent less than what was given by the Tenth Finance Commission.

Sir, the State of Kerala is reputed for its cash crop. But the present cash crop situation of Kerala is terribly bad. There is an unprecedented crash of prices of cash crops. In coconut alone, there has been a loss of Rs. 750 crore. Due to the Eleventh Finance Commission Report, on an average, every Kerala citizen is losing about Rs. 500. The Eleventh Finance Commission has taken into consideration the developmental activities, brilliant performance in education, health and human resource development in Kerala as criterion. Because of these developments, the allocation of money to Kerala has been reduced. That money is going to the other States. It is a very serious situation in Kerala. Actually, all the Southern States are facing difficulties.

Sir, in this regard, I request that the hon. Home Minister or the hon. Prime Minister should call a meeting of all the Southern States and discuss this matter to ameliorate their difficulties and make good of the losses especially of the State of Kerala....*(Interruptions)*

MR. DEPUTY-SPEAKER: Now, Dr Ram Chandra Dome

...*(Interruptions)*

SHRI RAMESH CHENNITHALA (MAVELIKARA): Sir, this is a very serious issue. I think, the hon. Speaker should allow a full-fledged discussion on the Eleventh Finance Commission Report. All the Southern States are affected very badly by this....*(Interruptions)* Mr. Deputy-Speaker, Sir, your own State is also going to be affected very badly. So, there should be some kind of a discussion on this issue. The States which have performed well should not be punished like this....*(Interruptions)* Sir, I request the hon. Chair to allow a discussion on the Eleventh Finance Commission Report as soon as possible...*(Interruptions)*

MR. DEPUTY-SPEAKER: Now, nothing will go on record.

(Interruptions) *